

(c) and (d). Yes, Sir. DDA has reported that at present there are no vacancies for giving jobs to the villagers and in future weightage of 5% marks in recruitment to the wards of the persons whose lands are acquired will be given whenever vacancies are filled by open competition.

(b) if so, the particulars thereof;

(c) whether ITDC propose to sell or transfer those units to Private Management; and

(d) if so, the details and steps taken thereon ?

[English]

**Loss to ITDC units**

1722. SHRI SRIKANTHA DATTA  
NARASIMHARAJA WADIYAR :  
SHRI MULLAPPALLY  
RAMACHANDRAN :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether some units belonging to the India Tourism Development Corporation incurring huge losses;

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) :  
(a) and (b). Over-all ITDC has been making profits ever since its inception. However, some units have incurred net losses during 1987-88 details of which are given in the statement below.

(c) No, Sir.

(d) Does not arise in view of (c) above.

**Statement-I**

(Rs. in lakhs)

S. No.	Unit	Profit/loss Operating *	(Provisional) Net
1	2	3	4
<i>1. Accommodation and Catering</i>			
1.	Ranjit, New Delhi	3.64	(—) 13.61
2.	Hotel Ashok Bangalor	59.73	(—) 11.67
3.	Hassan Ashok	4.10	(—) 1.60
4.	Jammu Ashok	5.45	(—) 1.00
5.	Aurangabad Ashok	11.70	(—) 2.25
6.	Khajuraho Ashok	2.58	(—) 2.72
7.	Temple Bay Ashok Beach Resort, Mamallapuram	10.25	(—) 3.75
8.	Varanasi Ashok	12.57	(—) 3.13
9.	Patliputra Ashok Patna	4.55	(—) 5.00
10.	Kalinga Ashok Bhubaneshwar	0.51	(—) 25.54
11.	Madurai Ashok	6.25	(—) 4.60

1	2	3	4
12.	Samrat, New Delhi	186.40	(—) 19.10
13.	Agra Ashok	17.15	(—) 28.05
14.	Vigyan Bhawan	6.10	(—) 1.40
15.	Western Court	(—) 1.96	(—) 2.11
16.	Indira Gandhi Airport Restt.	(—) 4.34	(—) 15.44
17.	Traveller's Lodge Bodhgaya	(—) 4.15	(—) 5.87
18.	Qutab Restt. New Delhi	(—) 2.85	(—) 3.35
19.	Taj Restt. Agra	1.05	(—) 0.40
20.	Hampi Restt **	—	(—) 0.03
	II. Ashok Travel and Tours Div.	91.57	(—) 22.80

\*Before interest, depreciation and overheads.

\*\*Being managed by the State Government.

Licenced Railway porters  
1723. SHRI HAROOBHAI MEHTA :  
Will the Minister of RAILWAYS be pleased to state :

(a) the number of railway porters who have been issued licences, zone-wise and division-wise; and

(b) whether there is any proposal to make provision for their job security and retirement benefits ?

Eastern Railway	7823
Northern Railway	8844
N.E. Railway	3229
N.F. Railway	2188
Southern Railway	3189
S.C. Railway	2629
S.E. Railway	3648
Western Railway	3992

39673

THE MINISTER OF STATE OF THE  
MINISTRY OF RAILWAYS (SHRI  
MADHAVRAO SCINDIA) : (a) A statement  
is given below.

(b) Licenced porters are not railway employees and retirement benefits cannot be extended to them.

#### Statement

(a) Number of licence porters Zone-wise and Division-wise are as under :

(i) Zone-wise.  
Central Railway

4131

#### (ii) Division-wise

##### Central Railway

Bombay V.T.	1480
Bhusawal	595
Nagpur	337
Jabalpur	415
Solapur	208
Bhopal	428
Jhansi	668

4131